

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/289/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Subhabrata Datta,
Addl. Sessions Judge,
cum in-charge District & Sessions Judge,
Karimganj.

Dated Guwahati the th 10 January, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.Addl. D&SJ(K)/2023/110 dated 09.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 12.01.2023 till the morning of 17.01.2023.** The next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,




JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/290/A, dated , 10-01-2023

Copy to :

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE) _{eds}